NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	TP 63/16	Hearing	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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٦.	B Rajeewara	Respondents 1,283	Bejen
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Counsel for petitioner is present. IA 4/17 is taken up today. Counsel for respondent requested time to file objections. For filing objections, time granted till 25.07.2017. Counsel for petitioner further informed the Tribunal that there is one more application bearing CA No.01/2015 filed before CLB and the same is not taken up.

Registry is directed to put up CA 01/2015 along with IA No.04/2017.

List it on 25.07.2017.

MEMBER (J)

MEMBER (T)